

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1262  
TO BE ANSWERED ON 11.02.2019**

**Fake Universities**

**†1262. DR. BANSHILAL MAHATO:  
SHRI LAKHAN LAL SAHU:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has taken into cognizance of the fact that a large number of fake universities are functioning in the country;
- (b) if so, the details thereof;
- (c) whether fake universities are also functioning in the foreign countries in a large number;
- (d) if so, the details thereof;
- (e) whether the Government has taken any effective steps to close such universities so that the students do not fall into the trap of the fake universities and do not get cheated; and
- (f) if so, the details thereof?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)**

(a) & (b): Yes, Madam. University Grants Commission (UGC) has released the list of 24 fake Universities, which are available on its website [www.ugc.ac.in](http://www.ugc.ac.in). In addition, UGC issued public notice against the unrecognized status of Indian Institute of Planning and Management (IIPM), New Delhi and illegal status of Bio-Chemic Education Grant Commission, Nadia, West Bengal. Bhartiya Shiksha Parishad, Lucknow, UP is also not recognized by the UGC under Section 2(f) of the UGC Act, 1956.

(c) & (d): No such complaints have been received by the Government.

(e) & (f): The Government as well as UGC has taken the following steps for closure of these Universities so that the students do not fall into the trap of these fake Universities:

- i. The Government has requested the Chief Secretaries of respective State Governments to investigate the matter and register complaints in police station against these fake Universities. It was also requested to initiate prosecution against those who are involved in defrauding and cheating students by misrepresenting themselves as “Universities” awarding degrees with their name.
- ii. UGC has also issued letters to the State/UT Principal Secretaries/Education Secretaries for taking appropriate action against the fake Universities located in their jurisdiction.
- iii. UGC has issued Show Cause / Warning Notices to fake Universities cautioned that running of Undergraduate and Postgraduate degree courses and giving misleading advertisements shall attract severe action under the provisions of appropriate laws including the UGC Act and the Indian Penal Code, etc.
- iv. UGC has lodged FIRs in the respective Police stations against Indian Institute of Planning and Management (IIPM), New Delhi and Bio-Chemic Education Grant Commission, Nadia, West Bengal.

Apart from the above, UGC has taken the following steps to spread awareness among the general public, students & parents from the fake Universities:

- i. UGC has published the list of fake Universities on its website i.e. [www.ugc.ac.in](http://www.ugc.ac.in).
- ii. UGC has also issued public notice against the unrecognized status of Indian Institute of Planning and Management (IIPM), New Delhi and illegal status of Bio-Chemic Education Grant Commission, Nadia, West Bengal.
- iii. At the beginning of every academic session, UGC issues Press Release and Public Notice regarding State-wise list of fake Universities in the country in national dailies and newspapers in Hindi and English to warn the aspiring students, guardians and the public at large not to take admission in the courses run by the self-styled, unauthorized fake Universities/Institutions of higher education functioning in different parts of the country.

\*\*\*\*\*